

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.32580 of 2021

State of Odisha

....

Petitioner

Mr. J. Katikia, A.G.A.

-versus-

*Registrar General, Orissa High
Court, Cuttack*

....

Opposite Party

Mr. P.K. Muduli, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA**

**ORDER
07.12.2021**

Order No.

04. At the request of learned counsel appearing for the parties, list on
14th December, 2021.



**(Dr. S. Muralidhar)
Chief Justice**

**(A.K. Mohapatra)
Judge**

S.K. Guin